

**CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL  
NEW DELHI  
PRINCIPAL BENCH, COURT NO. 1**

**Customs Appeal No.630 of 2009**

[Arising out of Order-in-Original No.07/MKG/2009 dated 30.06.2009 passed by the Commissioner of Customs (Import & General), New Delhi]

**Shri Ashish Chawla**

**Appellant**

E-526, Greater Kailash, Part-II,  
New Delhi-110048

Vs.

**Commissioner of Customs,  
New Delhi (Import & General)**

**Respondent**

New Custom House, Near I.G.I. Airport,  
New Delhi -110037

**Appearance:**

Present for the Appellant: None

Present for the Respondent: Shri M.K.Shukla, Authorised Representative

**CORAM:**

**HON'BLE DR. RACHNA GUPTA, OFFICIATING PRESIDENT**

**HON'BLE MS. HEMAMBIKA R. PRIYA, MEMBER (TECHNICAL)**

**Date of Hearing :01.07.2026**

**Date of Decision:06.08.2026**

**ORDER**

The appeal is dismissed. For order, see order of date in Customs  
Appeal No.598 of 2009.

**(DR. RACHNA GUPTA)  
OFFICIATING PRESIDENT**

**(HEMAMBIKA R. PRIYA)  
MEMBER (TECHNICAL)**